Settlement of Claims of Deceased **Employees** of Ordnance Depot Delhi Cantt.

1647. MAULANA OBAIDULLAH KHAN AZMI: SHRI SARADA MOHANTY: PROF. SAURIN BHATTACHARAYA:

Will the Minister of DEFENCE be pleased to state:

(a) the number of employees of the Depot, Cantt. Ordnance Delhi Shakurbasti, who died during 1991 and whose claims of settlement of death-eum-retirement gratuity, family pension and employment oh compassionate grounds are pending for settlement indicating names designation and the date of death of these employees;

- (b) whether it is a fact that claims of the deceased employees are hot settled and the payment of family pension is not sanctioned and the dependent eligible for employment on compassionate ground are not employed for a considerably long, time causing hardships to the dependents; if so. the reasons therefor; and
- (c) what remedial steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE PETROLEUM AND MINISTRY OF NATURAL GAS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a)

SI. Name & Designation of deceased No. deceased employees

Date of Death

Position of Family Pension, D,C,R.G, and Compassiona Appointment

Family pension & DRCRG

Compassion Appointment

## I, CENTRAL ORDNANCE DEPOT' DELHI CANTT

1.	Shri Prabhati, Maz					6-2-91	Payment made	Under process
2.	Shri Laxmi Narayar, UD	C				20-3-91	Payment made	Under process
3.	Shri Hari Ram' Naz					5-5-91	Under process	Not applied
4.	Shri Jagan Nath Shah, fitte	r		•		31-5-9!	Under process	Under process
5.	Shri Bhim Singh, SSK .					28-6-91	Under process	Under process
6.	Smt, Kalwati. Maz					4-8-91	Under process	Not applied
7.	Shri Fakira, Maz				•	25-7-91	Under process	Not applied
8.	Shri Raj Dev, Packer .		•	•	•	27-8-91	Under process	uuder process
П,	, ORDNANCE DEPOT SHAKURBASTI							
1.	Shri Manphool Singh, UD	C				1-2-91	Under process	Not applied
2.	Shri Narinder Singh. SK.			•	٠	22-4-91	Under process.	Under process
3.	Shri Bhim Singh, F/M				•	17-4-91	Under process	Under process
4.	Shri Garib Dass, S/W					1-4-91	Under process	Not applied
5,	Smt, Jai Devi, T/O		,		٠	8-5-91	Under process	Not applied
6.	Shri Sukhbir, Carpenter					9-3-91	Under process	Under process
7.	Shri Jai Chand, TCS .		•			22-3-91	Under process	Not applied
8.	Shri Md. Yamir, Machini	t				20-4-91	Under process	Under proce
9.	Shri Ram Gopalst, TM					<b>8-6</b> -91	Under process	Not applied
10.	Shri Durga, RBP					8-7-91		Under process
11,	Shri Ram Karan' Maz		•	•	٠	16-1-91	Payment made	Under process

(b) and (c) The claims for payment of Family Pension and Death-cum-Ketirement Gratuity of deceased employees of Central Ordnance Cantt. and Ordnance Depot, Depot, Shakurbasti, are processed on priority. The procedural requirements of obtaining the death certificate of the deceased and identification of the legal heirs/next of kin of deceased employees sometimes result in unavoidable delays. The Depots, however, accord priority to all such cases.

## Entitlement of the Chief Executive of a recognised Association

1648. SHRIMATI BIJOYA CHAKRAVARTY: SHRI ANAND PRAKASH GAUTAM: SHRI SARADA MOHANTY:

Will the PRIME MINISTER be pleased to

(a) whether the Chief Executive of a recognised association of employ of Government of India can hold on posting/deputation in a coun- utside India; and

> if so, the details thereof; if not, easons therefor?

2 MINISTER OF STATE IN THE STRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) and (b) There are no instructions according to which the Chief Executive of a recognised association cannot hold office on posting/deputation in a country outside India.

## Indigenous drag for cancer core

**ASHOK** 1649. SHRI NATH VERMA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government's attention has been drawn to news item appeared in Indian Express, Hyderabad on 10th August, 1991, captioned "Indigenous Drug for cancer cure";
- (b) whether it is a fact that Technology for latest cancer drug has been developed by Indian company with

collaboration of the Government the Laboratory;

to Questions

- (c) if so, what are the details thereof;
- (d) whether it is also a fact that the drug is considered to be a major advancement of cancer chemotherapy;
- (e) whether it is a fact that this drug is allowed for import;
- (f) if so, what was the quantity imported during the last three years and what is the estimated demand;
- (g) what is the price fixed for imported injection and at what price each injection is being sold; and
- (h) whether it is a fact that indigenous injection is being offered at half the price?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS FERTILIZERS (SHRI CHINTA MOHAN): (a) to (d) M/s. Cipla has in the past introduced some anti-cancer drugs in collaboration with National Laboratories. However details have not been received in this Department about the latest anti-cancer drug introduced by them.

- (e) Yes. Sir.
- (f) Details of import of formulations are not being monitored by this Department. Demand estimation for this drug has also not been done.
- (g) and (h) None of the anti-cancer bulk drugs are price controlled under DPCO. However importers of anticancer formulations are required to charge not more than 50 per cent of the landed cost to meet distribution costs, transport costs and other charges inclusive of margins.

## **Multinational Drag Companies**

1650. SHRI DHULESHWAR MEENA: Will the PRIME MINISTER be pleased to state:,

(a) what are the names of multinational drug companies operating in India;